

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 149
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce

Vs.

M/s. Sonear Industries Ltd. & Anr.

... Applicant/Petitioner

... Respondent

Order Under Section 7 of IBC, 2016 in Liq.

Order delivered on 28.01.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

For the Respondent

: Ms. Shweta Thakur, Adv.
: Mr. Anirudh Bakhra, Mr. Ayush Puri, Advs.
For Jitendra Aggarwal.

ORDER

List on 25.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

28.01.2020
Ritu Sharma